

Statement II

Employment generated under NREP during the first quarter of the year 1981-82 (As on 20-11-1981)

Sl. No.	State/UTs	Employment generated (1981-1982) in lakh man-days
1	Assam	Nil
2	Gujarat	4.14
3	Punjab	0.02
4	Rajasthan	23.54
5	Sikkim	Nil
6	Tripura	3.91
7	West Bengal	44.85
8	Pondicherry	Nil
	TOTAL	76.46

Increase in railway fares and platform tickets

419. SHRI R. R. MORARKA;

SHRIMATI KANAK MUKHERJEE:

SHRI KALPNATH RAI:

SHRI NARSINGH NARAIN PANDEY:

SHRI GURUDEV GUPTA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have increased the railway fares and platform tickets by rounding off the figures upwards from the beginning of October 1981; and

(b) if so, what is the justification for this increase?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) The fares have been rounded off with a

view to mitigate the inconvenience caused to passengers by non availability of small change with them or at the booking counters.

12 Noon

[Mr. Deputy Chairman in the Chair].

PAPERS LAID ON THE TABLE

Report and Accounts 1(1980-81) of the National Institute of Hydrology, Roorkee and related papers

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the National Institute of Hydrology, Roorkee, for the year 1980-81, and the Auditors' Report on the Accounts.

(b) Statement by Government accepting the Report mentioned at (a) above. [Placed in Library. See No. LT-2883/81 for (a) and (b)].

Report and Accounts (1979-80) of the Rajasthan State Agro Industries Corporation Limited, Jaipur and related papers.

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): Sir, I beg to lay on the Table.—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Eleventh Annual Report and Accounts of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1979-80, together with the Auditors' Report